

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ESSENZAA LIFESCIENCE LIMITED
OPERATING IN PHARMACEUTICAL INDUSTRY.
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN and CIN	Essenzaa Lifescience Limited. PAN: AADCE2059F CIN: U36109MH2012PLC226651
2.	Address of the registered office	115, B-Wing, Western Edge - 2, Western Express Highway, Borivali (East), Mumbai, Maharashtra, India, 400066
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	There are no fixed assets of the company as on Insolvency Commencement date.
5.	Installed capacity of main products/ services	-
6.	Quantity and value of main products/ services sold in last financial year.	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – cirp.ell@rirp.co.in iprajkumarjaiswal@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – cirp.ell@rirp.co.in iprajkumarjaiswal@gmail.com
10.	Last date for receipt of expression of interest	20 th January, 2024
11.	Date of issue of provisional list of prospective resolution applicants	30 th January, 2024
12.	Last date for submission of objections to provisional list	5 th February, 2024
13.	Date of issue of final list of prospective resolution applicants	15 th February, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20 th February, 2024
15.	Last date for submission of resolution plans	21 st March, 2024
16.	Process email id to submit EOI	cirp.ell@rirp.co.in iprajkumarjaiswal@gmail.com

* Company is not operating from the last 2 financial years.

Date: 5 January 2024

Place: Mumbai



Rajkumar Shamlal Jaiswal
As Resolution Professional of Essenzaa Lifescience Limited
vide Hon'ble NCLT, Mumbai order dated 10th November 2023
Correspondence Address: Renascence Insolvency Resolution
Professionals Private Limited, 101, Kanakia Atrium 2, Cross Road A, Chakala MIDC
Andheri East, Mumbai - 400093; Landmark Behind Courtyard Marriott
Email: iprajkumarjaiswal@gmail.com cirp.ell@rirp.co.in
IBBI Registration No.: IBBI/IPA-001/IP-P-02598/2021-2022/13975
AFA valid till 30 November 2024